

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1230
ANSWERED ON 25.11.2019**

SCHEMES TO MAKE INDIA A TOURIST HUB

†1230. SHRI NIHAL CHAND:

Will the Minister of TOURISM be pleased to state:

- (a) the State-wise details of the various schemes being run to make India a global tourist hub;**
- (b) the steps taken by the Government for the security of foreign tourists visiting India;**
- (c) the number of foreign tourists visiting India over the last two years;**
- (d) the number of cases of misbehaviour with foreign tourists reported during the said period; and**
- (e) the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a): The major schemes of the Ministry of Tourism which are applicable in all States/ Union Territories to make India a global tourist hub are:

- 1) Integrated Development of Theme Based Tourist Circuits – Swadesh Darshan**
- 2) Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)**
- 3) Assistance to Central Agencies for Tourism Infrastructure Development**
- 4) Domestic Promotion and Publicity including Hospitality (DPPH)**

5) Restructured Scheme of Overseas Promotion & Publicity Including Market Development Assistance (MDA)

(b): Safety and security of tourists is a State subject. However, Ministry of Tourism has taken several measures to ensure the safety and security of tourists which are:

- i) 24x7 Toll Free Multi-Lingual Tourist Info-Helpline in 12 Languages to provide support service in terms of information and guidance to tourists.**
- ii) Some State Governments/Union Territory Administrations have deployed Tourist Police, in one form or the other.**
- iii) Launching of Code of Conduct for adoption by the Indian Travel and Tourism Industry for Safe and Honourable Tourism with the objective to encourage undertaking of tourism activities with respect to basic rights like dignity, safety and freedom from exploitation of both tourists and local residents, in particular women and children.**
- iv) Ministry of Tourism has issued the Guidelines in Safety and Security of Tourists for State Governments/Union Territories to stress on the importance of safety & security of the tourists.**

(c): Details of Foreign Tourist Arrivals (FTAs) during 2017 and 2018 are given below:

Year	FTAs
2017	1,00,35,803
2018	1,05,57,976

(d) and (e): The 'Public Order' and 'Police' are State subjects. As such, safety and security of tourists, both domestic and foreign tourists, is the primary responsibility of the State Governments/Union Territories. The complaints requiring registration of cases are forwarded to concerned State Governments/UT Administrations through CPGRAMS portal or through emails, for action.
